

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 891
TO BE ANSWERED ON 22nd DECEMBER, 2017

**DELAY IN PAYMENT OF CASH UNDER DBT
SCHEME OF PDS**

891. SHRI MAHENDRA SINGH MAHRA:
SHRI B.K. HARIPRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Centre has received complaints from various States regarding delay in payment of cash under the DBT reforms introduced in the PDS;
- (b) if so, the reasons identified for the delay in payments; and
- (c) whether Government provides any compensation to the affected because of delayed payments?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): Cash transfer of food subsidy scheme is being implemented in the Union Territories (UTs) of Chandigarh, Puducherry and urban areas of Dadra & Nagar Haveli. There has been no complaint from these UTs about delay in release of cash subsidy by the Central Government.
